

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 188 of 2015

Dated : 5th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Torrent Power Ltd.

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. C.K. Rai &
Mr. Paramhans for R-1/UPERC
Mr. Anand K. Ganesan

ORDER

There is some confusion over the date in this matter. It appears from the order sheet dated 2nd November, 2015, the next date of hearing fixed in this matter is 10th December, 2015. Hence post this Appeal for hearing on **10th December, 2015** under intimation to the concerned counsel.

**(T. Munikrishnaiah)
Technical Member
rkt/vt**

**(Justice Surendra Kumar)
Judicial Member**